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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/220/2016  
NAME OF THE PETITIONER(S) : Manah Tradelink Private Limited  
NAME OF THE RESPONDENT(S) : Mercury Granites Private Limited & 6 others  
UNDER SECTION : 111 of companies act 1956

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

(1)	T.V.P. Sai Vihari L Hari Shankar	Counsel for Petitioner	T.V.P. Sai Vihari
2.	S. Sithirai Anandan T. Vijay Kanna.	Counsel for Respondent  Representing Counsel	

**ORDER**

Shri T V P Sai Vihari, representing counsel for petitioner present. Shri I Vijay Kanna, representing counsel for respondents present and he sought time for submitting arguments. Time extended at request. Put up on **17.03.2017 at 10.30**

**A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)